

F.No. 01(03)/Roster/CESTAT/2022(part-3)  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 02.11.2022

**ORDER NO. 197 of 2022**


Hon'ble President is pleased to partially modify the roster order no. 187 of 2022 for **CESTAT, New Delhi** on **11.11.2022** as follows:

| PERIOD                         | CORAM  | WORKS ASSIGNED  |
|--------------------------------|--|---|
| On<br>11.11.2022<br>at 2:30 pm | Mr. P. V. Subba Rao, Hon'ble Member (Technical) and<br>Ms. Rachna Gupta, Hon'ble Member (Judicial) | E/ROM/50159/2020<br>in E/1288/2006<br>alongwith<br>E/2756/2006<br>And<br>E/ROM/50160/2020<br>in E/1352/2006<br>SAIL LTD. vs. CE & ST,<br>Raipur |

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".

By Order

  
(Bineesh Kumar K. S.)  
Registrar

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Deputy Registrar